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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON ~~03.04.19~~ 03.04.19

PRESENT: 1.Hon'ble Member (J) Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T) Dr. Ashok Kumar Mishra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP258/16,TP10 8/17	For hearing	Sec 433 of CA 1956	Encarta Pharma Pvt .Ltd	Ramachandra D Chrudhaw IRP	Vikram Hospitals Psvt.Ltd	Madhusudhan T.

ADVOCATE FOR PETITIONER/s:


Anil Kumar.H
Advocate for IRP



ADVOCATE FOR RESPONDENT/s:



Shyam V. Prasad
9902327191



PRINCY PONNAN
9899843557

ORDER

Heard Shri Anil Kumar.H, learned Counsel for IRP; Shri Shyam V Prasad along with Shri Princy Ponnann, learned Counsel for Respondent. Learned Counsel for IRP submits that in view of the proposal submitted by Dr. Vikram, Promoter, ^{he is} suggested to CoC to consider the proposal. In the meanwhile, IRP/RP is directed to file IA seeking extension of time to process CIRP. Learned Counsel is permitted to file IA. Registry is directed to list the IA if it is otherwise in order. Post the case on **05.04.2019**.


MEMBER (T)


MEMBER (J)

Verified

Shruthi


Court Officer